

Central Administrative Tribunal, Lucknow Bench, Lucknow
Original Application No. 326 OF 2005

This the 22nd day of July, 2005

HON'BLE SHRI S.P. ARYA, MEMBR (A)

Smt. Laxmi verma, aged about 50 years, W/Olate SriHari Prakash Verma, R/o House No. 293/395, Old Haider Ganj, P.S. Bazar Khala, District Lucknow.

By Advocate Shri Vijay Kumar Applicant

Versus

1. The Union of India, through it's Deputy Director General, Geological Survey of India, Northern Region, Aliganj, Lucknow.
2. Administrative Officer, Geological Survey of India, Northern Region, Aliganj, Lucknow.
3. Director, Geological Survey of India, 11-A, Extension, Shastri Nagar, Jammu.
4. General Manager, Geological Survey of India, Solt Lake, Calcutta.

..Respondents

By Advocate: Sri Deepak Shukla for Sri Prashant Kumar

ORDER (ORAL)

BY HON'BLE SHRI S.P. ARYA, MEMBER (A)

The applicant of this O.A. seeks for setting aside the order dated 13.01.2005 (Annexure No.1) by which the applicant has been informed that she stands at serial 8 for compassionate appointment. It is only on his turn when she can be appointed. The applicant is financially too hard pressed. She has been making representations in this regard.

2. Upon hearing the counsel for the parties and perusal of the records, the only option left to the applicant is to wait for her turn. Respondents would be in the look out for the availability of the post to accommodate her as early as possible. In case the applicant is not appointed before she crosses the age limit for appointment, the case of the applicant shall be considered for relaxing the age limit as well. With these observations, O.A. is disposed of without any order as to costs.


(S.P.Arya)
Member (A)